

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 415**  
**CA(CAA)/55/ND/2024**

**IN THE MATTER OF:**

Unisol Footwear Private Limited  
And  
Unisol India Private Ltd

...

Applicant

**Under Section 230-232 of the Companies Act, 2013.**

**Order delivered on 16.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Neha Kataria, Ms. Kaushiki,  
Mr. Akhilesh, Mr. Nimit Bhola, Adv.  
For the RD : Ms. Jyoti Khurana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ms. Neha Kataria, Learned Counsel for the applicant and Ms. Jyoti Khurana,  
Learned Counsel for the RD are present. List this matter on 30.07.2024.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**